

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 752 of 2019**

**IN THE MATTER OF:**

**Smt. Andal Bonumalla**

**...Appellant**

**Vs**

**Tomato Trading LLP & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Bommineni Vevekananda , Advocate**

**For Respondents: Mr. Piyush Bhardwaj, Advocate for Respondent  
No. 1.**

**Mr. Ankur Khandelwal, Advocate for Respondent  
No. 2**

**ORDER**  
**(Through Virtual Mode)**

**24.07.2020** Mr. Piyush Bhardwaj, Learned Counsel for 1st Respondent prays for time to file Response/Reply Affidavit. As a last chance, for filing Response/Reply Affidavit of Respondent No. 1, the matter is adjourned to **5<sup>th</sup> August, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(Alok Srivastava)  
Member(Technical)